## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	For compliance of office objections raised by registry	433( e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

39, E. Kuran Kuman

Petitioner

9880102791

E. KIRAN KUMAR

ATUL MADHAVAN

ORDER RESCONDENT

Counsel for Petitioner is present. He has filed Memo along with documents that, he has complied objections raised by the Registry. Counsel for Respondent is present. He requested time for filing objections. List it on 30/11/2017.

Member (T)

Member (J)